

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026				
Court- wise pendency of Cases as on 31.01.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Ashutosh Pandey</b> , District and Sessions Judge, Agartala	918	552	<b>1470</b>
2	<b>Sri Surya Deo Singh</b> , Addl. District & Sessions Judge, Agartala, (Court No.2)	873	599	<b>1472</b>
3	<b>Sri Sunil Kumar Singh</b> , Addl. District & Sessions Judge, (Court No. 3), Agartala (EXCL. POCSO)	38	165	<b>203</b>
4	<b>Sri Dharmendu Das</b> , Addl. District & Sessions Judge, (Court No. 4), Agartala	662	625	<b>1287</b>
5	<b>Sri Purandar Prasad Paul</b> , Addl. District & Sessions Judge, (Court No. 5), Agartala (FTSC)	417	336	<b>753</b>
6	<b>Smt. Sharmistha Mukherjee</b> , Special Judge (CBI) Court, Agartala.	0	42	<b>42</b>
7	<b>Sri Hrishikesh Chakrabarti</b> , Judge, Family Court, Agartala	554	414	<b>968</b>
8	<b>Sri Uttam Hrishi Das</b> , Addl. Judge, Family Court, Agartala.	470	393	<b>863</b>
9	<b>Sri Subhadeep Saha</b> , Civil Judge (Senior Division), (Court No.1), Agartala	685	0	<b>685</b>
10	<b>Sri Satyajit Das</b> , Civil Judge (Senior Division), (Court No.2), Agartala	898	0	<b>898</b>
11	<b>Sri Saikat Das</b> , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	307	2016	<b>2323</b>
12	<b>Smti. Yashvi Taneja</b> , Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	150	2134	<b>2284</b>
13	<b>Sri Piyush Priyadarsi</b> , Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	235	797	<b>1032</b>
14	<b>Smt. Debjani Majumder</b> , Civil Judge (Jr. Div)-cum-JM., First Class, (Court No.2), Agartala.	144	951	<b>1095</b>
15	<b>Sri Abhijit Adhikari</b> , JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	43	3454	<b>3497</b>
16	<b>Smt. Swastika Das</b> , JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	19	967	<b>986</b>
17	<b>Smt. Lisa Debbarma</b> , JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	39	836	<b>875</b>
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (vacant) charge remains with <b>Sri Abhijit Adhikari</b> , JM, First Class-cum-Civil Judge, (Jr. Div), Court No.1, Agartala	24	1248	<b>1272</b>
19	<b>Md. Farhad Islam</b> , JM., First Class-cum-Civil Judge (Jr. Div), (Court No.5), Agartala (FTC)	38	777	<b>815</b>
20	JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC) (Vacant), Charge remains with <b>Smt. Swastika Das</b> , JM, First Class-cum-CJ (Jr. Div.), Court No.2, Agartala	37	839	<b>876</b>
21	<b>Sri Bikash Debbarma</b> , SDJM-cum-Civil Judge (Jr. Division), Mohanpur, West Tripura	20	381	<b>401</b>
22	<b>Smti. Baishali Chowdhury</b> Civil Judge (Jr. Division)-cum-JM, First Class, Mohanpur, West Tripura	48	297	<b>345</b>
<b>Total</b>		<b>6619</b>	<b>17823</b>	<b>24442</b>
Station-wise pendency of Cases as on 31.01.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5527	16338	<b>21865</b>
2	Mohanpur	68	678	<b>746</b>
<b>Total</b>		<b>5595</b>	<b>17016</b>	<b>22611</b>
2	Family Court, Agartala	554	414	<b>968</b>
3	Addl. Judge, Family Court, Agartala	470	393	<b>863</b>
<b>Total</b>		<b>1024</b>	<b>807</b>	<b>1831</b>
<b>Grand Total</b>		<b>6619</b>	<b>17823</b>	<b>24442</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ravi Dahiya,</b> District and Sessions Judge, Udaipur	262	245	<b>507</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	162	193	<b>355</b>
3	<b>Sri Debasish Kar,</b> Judge, Family Court, Udaipur	166	198	<b>364</b>
4	<b>Sri Sarbajeet Choudhury</b> Civil Judge (Senior Division), Udaipur	345	0	<b>345</b>
5	<b>Smt. Chhandita Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	106	538	<b>644</b>
6	<b>Sri Samuel Molsom</b> Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	31	638	<b>669</b>
7	<b>Sri Kaushik Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	525	<b>532</b>
8	<b>Smt Mohona Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	551	<b>561</b>
9	<b>Sri Ayan Chowdhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	10	399	<b>409</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	1	466	<b>467</b>
<b>Total</b>		<b>1100</b>	<b>3753</b>	<b>4853</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	923	2690	<b>3613</b>
2	Amarpur	11	865	<b>876</b>
<b>Total</b>		<b>934</b>	<b>3555</b>	<b>4489</b>
3	Family Court, Udaipur	166	198	<b>364</b>
<b>Grand Total</b>		<b>1100</b>	<b>3753</b>	<b>4853</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Gobinda Das,</b> District & Sessions Judge, Belonia	155	109	<b>264</b>
2	<b>Sri Motom Debbarma,</b> Addl.District & Sessions Judge, Belonia	114	85	<b>199</b>
3	<b>Sri Anshuman Chowdhury</b> Judge, Family Court, Belonia	210	97	<b>307</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Belonia	113	0	<b>113</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	60	2095	<b>2155</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	147	1560	<b>1707</b>
7	<b>Smt. Chirasmrita Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	30	1094	<b>1124</b>
8	<b>Sri Ashit Debnath</b> Addl.District & Sessions Judge, Sabroom	133	73	<b>206</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	713	<b>726</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	55	512	<b>567</b>
<b>Total</b>		<b>1030</b>	<b>6338</b>	<b>7368</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	619	4943	<b>5562</b>
2	Sabroom	201	1298	<b>1499</b>
<b>Total</b>		<b>820</b>	<b>6241</b>	<b>7061</b>
3	Family Court, Belonia	210	97	<b>307</b>
<b>Grand Total</b>		<b>1030</b>	<b>6338</b>	<b>7368</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	149	204	<b>353</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar (FTSC)	41	44	<b>85</b>
3	<b>Sri Yoginder Pal,</b> Judge, Family Court, Kailashahar	184	442	<b>626</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge (Senior Division), Kailashahar	356	0	<b>356</b>
5	<b>Smt. Jumili Debbarma,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	101	985	<b>1086</b>
6	<b>Smt. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	182	1148	<b>1330</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	65	1163	<b>1228</b>
8	<b>Sri Biswatosh Dhar</b> JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	64	261	<b>325</b>
<b>Total</b>		<b>1142</b>	<b>4247</b>	<b>5389</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	958	3805	<b>4763</b>
<b>Total</b>		<b>958</b>	<b>3805</b>	<b>4763</b>
2	Family Court , Kailashahar	184	442	<b>626</b>
<b>Grand Total</b>		<b>1142</b>	<b>4247</b>	<b>5389</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	308	319	<b>627</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	208	295	<b>503</b>
3	<b>Sri Prakash Kumar,</b> Judge, Family Court, Dharmanagar	172	122	<b>294</b>
4	<b>Sri Ramayangshu Shekhar Bhattacharya</b> Civil Judge (Senior Division), Dharmanagar	304	0	<b>304</b>
5	<b>Smti. Debleena Kilikdar</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	157	1189	<b>1346</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	251	1249	<b>1500</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	103	1189	<b>1292</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	344	<b>346</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	7	310	<b>317</b>
<b>Total</b>		<b>1512</b>	<b>5017</b>	<b>6529</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1331	4241	<b>5572</b>
2	Kanchanpur	9	654	<b>663</b>
<b>Total</b>		<b>1340</b>	<b>4895</b>	<b>6235</b>
3	Family Court, Dharmanagar	172	122	<b>294</b>
<b>Grand Total</b>		<b>1512</b>	<b>5017</b>	<b>6529</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
<b>SI. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sanjoy Bhattacharjee,</b> District & Sessions Judge, Sonamura	223	578	<b>801</b>
2	<b>Sri Arindam Paul,</b> Judge, Family Court, Sonamura	59	72	<b>131</b>
3	<b>Smti. Hena Begam</b> Civil Judge (Senior Division), Sonamura	188	0	<b>188</b>
4	<b>Smti. Tanusree Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	72	912	<b>984</b>
5	Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with <b>Smti. Reena Debbarma</b> , JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura	28	500	<b>528</b>
6	<b>Smt. Reena Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	20	835	<b>855</b>
7	<b>Sri Subhra Nath,</b> Additional District & Sessions Judge, Bishalgarh	253	318	<b>571</b>
8	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	31	1480	<b>1511</b>
9	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	89	1949	<b>2038</b>
<b>Total</b>		<b>963</b>	<b>6644</b>	<b>7607</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
<b>SI. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	531	2825	<b>3356</b>
2	Bishalgarh	373	3747	<b>4120</b>
<b>Total</b>		<b>904</b>	<b>6572</b>	<b>7476</b>
3	Family Court , Sonamura	59	72	<b>131</b>
<b>Grand Total</b>		<b>963</b>	<b>6644</b>	<b>7607</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Court- wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	116	210	<b>326</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	87	211	<b>298</b>
3	<b>Sri Ramdas Chottopadhyay,</b> Judge, Family Court, Khowai	57	56	<b>113</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Senior Division), Khowai	165	0	<b>165</b>
5	<b>Smt. Mitra Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	45	1644	<b>1689</b>
6	<b>Smt. Madhumita Pal,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	29	1532	<b>1561</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1265	<b>1286</b>
<b>Total</b>		<b>520</b>	<b>4918</b>	<b>5438</b>
<b>Station-wise pendency of Cases as on 31.01.2026</b>				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	463	4862	<b>5325</b>
<b>Total</b>		<b>463</b>	<b>4862</b>	<b>5325</b>
2	Judge, Family Court, Khowai	57	56	<b>113</b>
<b>Grand Total</b>		<b>520</b>	<b>4918</b>	<b>5438</b>

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.01.2026				
Court- wise pendency of Cases as on 31.01.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Dhiman Debbarma</b> , District and Sessions Judge, Ambassa	49	127	<b>176</b>
2	<b>Sri Tapan Debbarma</b> Additional District and Sessions Judge, Ambassa	45	122	<b>167</b>
3	Judge, Family Court, Ambassa ( <b>Vacant</b> ), Charge remains with <b>Sri Dhiman Debbarma</b> , District Judge, Dhalai District, Ambassa	25	23	<b>48</b>
4	<b>Sri Sushanta Debbarma</b> , Civil Judge (Senior Division), Ambassa	79	0	<b>79</b>
5	<b>Sri Divya Prakash Mishra</b> , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	30	253	<b>283</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa ( <b>Vacant</b> ) <b>Charge remains with Sri Divya Prakash Mishra</b>	8	197	<b>205</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	91	98	<b>189</b>
8	<b>Smt. Madhumita Biswas</b> , SDJM-cum-Civil Judge (Jr. Div) Kamalpur	21	713	<b>734</b>
9	<b>Sri Jogodottam Chatterjee</b> , Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	72	767	<b>839</b>
10	<b>Sri Avinash Jamatia</b> , SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	23	159	<b>182</b>
11	<b>Sri Amlan Mukherjee</b> , Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	15	657	<b>672</b>
12	<b>Sri Thomas Lalditsaka Darlong</b> , SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	63	<b>63</b>
13	<b>Sri Sushobhan Das</b> , Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	5	97	<b>102</b>
<b>Total</b>		<b>463</b>	<b>3276</b>	<b>3739</b>
Station-wise pendency of Cases as on 31.01.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	211	699	<b>910</b>
2	Kamalpur	184	1578	<b>1762</b>
3	Longtharai Valley	38	816	<b>854</b>
4	Gonda Twisa	5	160	<b>165</b>
<b>Total</b>		<b>438</b>	<b>3253</b>	<b>3691</b>
5	Family Court, Ambassa	25	23	<b>48</b>
<b>Grand Total</b>		<b>463</b>	<b>3276</b>	<b>3739</b>

<b>District-wise pendency of Civil and Criminal Cases as on 31.01.2026</b>				
<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6619	17823	<b>24442</b>
2	Gomati District, Udaipur	1100	3753	<b>4853</b>
3	South Tripura District, Belonia	1030	6338	<b>7368</b>
4	Unakoti Judicial District, Kailashahar	1142	4247	<b>5389</b>
5	North Tripura District, Dharmanagar	1512	5017	<b>6529</b>
6	Sepahijala District, Sonamura	963	6644	<b>7607</b>
7	Khawai District, Khawai	520	4918	<b>5438</b>
8	Dhalai District, Ambassa	463	3276	<b>3739</b>
<b>Total</b>		<b>13349</b>	<b>52016</b>	<b>65365</b>